

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00607/2019

Jabalpur, this Tuesday, the 23rd day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Umkar Jhariya S/o Shri Nemi Chand Jhariya Aged about 34 years,
By Occupation Service, Trackman Maintender-3 Unit No.7
(Amdara) SSC Office Maihar, District Satna (M.P.) R/o Village
Khairwa Shani Post Amdara (PIN Code 485773) Tehsil Maihar
District Satna (M.P.) (PIN Code 485001) **-Applicant**

(By Advocate-Smt. Vandana Tripathi)

V e r s u s

1. Union of India Through General Manager
Department of Railway
W.C.R. Jabalpur District Jabalpur
Pin Code (Pin Code 482001)

2. Divisional Railway Manager
(Personnel Branch/Karmik Shakha)
West Central Railway
Jabalpur (M.P.) PIN Code 482001

3. Varishtha Khand Abhiyanta,
West Central Railway Maihar,
(PIN Code 485771) Tehsil Maihar
District Satna (M.P.)
(PIN Code 485001) **- Respondents**

(By Advocate-Smt. Anjana Shrivastava proxy counsel
for Shri A.S. Raizada)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to approach the respondent-department for redressal of his grievances.

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with aforesaid liberty.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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